

Annexure-4

Name of the corporate debtor: S.L.O. Industries Limited ; Date of commencement of liquidation: 21.01.2022; List of stakeholders as on: 22.03.2022

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1		Rakesh kumar sharma	17-02-2022	498387	0	Note 1	Unsecured	0	0	0	0	498387	Note1
2		Ashok N Ojha	17-02-2022	320914	0	Note 1	Unsecured	0	0	0	0	320914	Note1
3		Sharwan Sharma	17-02-2022	171102	0	Note 1	Unsecured	0	0	0	0	171102	Note1
4		Malarvizhi S	17-02-2022	152240	0	Note 1	Unsecured	0	0	0	0	152240	Note1
5		Geetha Hari	17-02-2022	135151	0	Note 1	Unsecured	0	0	0	0	135151	Note1
6		Shivraj Singh Sekhawat	17-02-2022	61435	0	Note 1	Unsecured	0	0	0	0	61435	Note1
7		K.S.Manigandan	17-02-2022	358839	0	Note 1	Unsecured	0	0	0	0	358839	Note1
8		S Janarthanan	17-02-2022	358839	0	Note 1	Unsecured	0	0	0	0	358839	Note1
9		Kishore Kumar sharma P	17-02-2022	117832	0	Note 1	Unsecured	0	0	0	0	117832	Note1
10		E.Vishnu	17-02-2022	114613	0	Note 1	Unsecured	0	0	0	0	114613	Note1

11		Senthil kumar	17-02-2022	184614	0	Note 1	Unsecured	0	0	0	0	184614	Note1
12		Vajiravelu S	17-02-2022	56452	0	Note 1	Unsecured	0	0	0	0	56452	Note1
13		B.Arockiyaraj	17-02-2022	115139	0	Note 1	Unsecured	0	0	0	0	115139	Note1
14		Dharam Goshi AKA Raju	17-02-2022	78742	0	Note 1	Unsecured	0	0	0	0	78742	Note1
15		VijayaLakshmi	17-02-2022	53161	0	Note 1	Unsecured	0	0	0	0	53161	Note1
16		Upender Sethy	17-02-2022	86387	0	Note 1	Unsecured	0	0	0	0	86387	Note1
17		Dashrath Sethi	17-02-2022	86387	0	Note 1	Unsecured	0	0	0	0	86387	Note1
18		Karthik Sethi Aka Krishna	17-02-2022	71742	0	Note 1	Unsecured	0	0	0	0	71742	Note1
19		Manoj Ramlal	17-02-2022	71308	0	Note 1	Unsecured	0	0	0	0	71308	Note1
20		Ajit kumar sharma	17-02-2022	169355	0	Note 1	Unsecured	0	0	0	0	169355	Note1
21		Susanta Kumar Das	17-02-2022	71613	0	Note 1	Unsecured	0	0	0	0	71613	Note1
22		Subodh Kumar	17-02-2022	135774	0	Note 1	Unsecured	0	0	0	0	135774	Note1
23		Tikamchand	17-02-2022	112903	0	Note 1	Unsecured	0	0	0	0	112903	Note1
24		Trilochan Barik	17-02-2022	93097	0	Note 1	Unsecured	0	0	0	0	93097	Note1
25		Mukesh Das	17-02-2022	78504	0	Note 1	Unsecured	0	0	0	0	78504	Note1
26		J Sudarshan	17-02-2022	112968	0	Note 1	Unsecured	0	0	0	0	112968	Note1

27		Amar chand	17-02-2022	49742	0	Note 1	Unsecured	0	0	0	0	49742	Note1
28		Ramkishan Ojha	17-02-2022	80806	0	Note 1	Unsecured	0	0	0	0	80806	Note1
29		K Kshetra Mohan Parida	17-02-2022	199355	0	Note 1	Unsecured	0	0	0	0	199355	Note1
30		Ranjit Malik	17-02-2022	170323	0	Note 1	Unsecured	0	0	0	0	170323	Note1
31		Jitendra Das	17-02-2022	73455	0	Note 1	Unsecured	0	0	0	0	73455	Note1
32		MALA CHANDRAN	17-02-2022	62545	0	Note 1	Unsecured	0	0	0	0	62545	Note1
33		Arul M	17-02-2022	33226	0	Note 1	Unsecured	0	0	0	0	33226	Note1
34		Mohan M	17-02-2022	199355	0	Note 1	Unsecured	0	0	0	0	199355	Note1
35		Sanjeev Kumar Das	17-02-2022	119613	0	Note 1	Unsecured	0	0	0	0	119613	Note1
36		Mahesh Ray Das	17-02-2022	117587	0	Note 1	Unsecured	0	0	0	0	117587	Note1
37		Jayanthi Ravi	17-02-2022	16551	0	Note 1	Unsecured	0	0	0	0	16551	Note1
38		Bhikan Mahto	17-02-2022	13839	0	Note 1	Unsecured	0	0	0	0	13839	Note1
38		Total		5003895	0	0	0	0	0	0	0	5003895	

Note 1: In view of books of account of the CD not updated, amount showing under the individual name of the employees is NIL as per the books of the CD. Hence, entire amount claimed by the employee is kept under verification till updation of books of accounts and required bifurcations as above.

2. The last date of receipt of claim fallen on 20.02.2022, sunday being a holiday, postal receipt of claim on the next day i.e., on 21.02.2022 was considered as claim submitted.

3.The admission of the claim if any is not meant to fix the responsibility on the Liquidator to pay the admitted claim amount. The proceeds from the sale of the liquidation assets shall be distributed in the order of priority as provided in section 53 of IBC, 2016.

4. The claim status as above is on the condition that the claimant has agreed to rectify the discrepancies pointed out in the documents submitted and communicated.

5. The claim status as above is subject to change in the event any new information is available to the Liquidator.